

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

BUDGET SESSION

WEDNESDAY, 9th MARCH, 2016

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and sat till 3 p.m.

The day was allotted for Government Business.

1. The Hon'ble Speaker announced the Revised Report of the Business Advisory Committee.
2. **Shri Prestone Tynsong**, Minister in-charge Parliamentary Affairs moved “That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session”.

The Motion was carried and the House agreed to the allocation of time proposed by the Business Advisory Committee.

3. **Questions:**

Questions 1 - 4 were taken up and disposed off.

4. **Call Attention Notice:**

Shri Witting Mawsor, MLA called the attention of the Minister in-charge Law under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in “U Nongsain Hima” dated 23rd September, 2015 under the caption “Rai thaw ain ka Sorkar ban pynduh long MDC ia ki MLA”. Shri Rowell Lyngdoh, Deputy Chief Minister, i/c Law replied.

5. Dr. Mukul Sangma, Chief Minister in-charge Finance laid the Contingency Fund of Meghalaya (Amendment) Ordinance, 2016.
6. Dr. Mukul Sangma, Chief Minister in-charge Finance introduced the Contingency Fund of Meghalaya (Amendment) Bill, 2016.

7. **Debate on Governor's Address:**

Shri R. V. Lyngdoh, Govt. Chief Whip initiated discussion. Hon'ble Speaker informed that Amendments to the Motion of Thanks have been submitted by Dr. Donkumar Roy, Leader of Opposition, Shri Paul Lyngdoh, MLA, Dr. Jemino Mawthoh, MLA, Shri T. Chyne, MLA, Shri Metbah Lyngdoh, MLA and Shri Embhahlang Syiemlieh, MLA.

Dr. Donkumar Roy, Leader of Opposition moved the amendment to the Motion of Thanks. The Hon'ble Member initiated discussion.

Shri Paul Lyngdoh, MLA followed and participated in the discussion.

(At 1.35 P.m., Shri R. V. Lyngdoh was in the Chair)

Other Members who participated were Dr. Jemino Mawthoh, MLA, Shri T. Chyne, MLA and Shri Embhahlang Syiemlieh, MLA.

(At 2.45 P.m., Hon'ble Speaker was in the Chair)

Shri Embhahlang Syiemlieh was still continuing with his speech.

8. **Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Thursday, the 10th March, 2016.

*Dated Shillong,
The 9th March, 2016.*

*Commissioner & Secretary,
Meghalaya Legislative Assembly.*